

dearness allowance every six months based on the rise in Consumer Price Index Number for the preceding half of the calendar year. The State Governments have also been advised for making such provisions linked with Consumer Price Index alongwith the minimum rates of wages for such scheduled employments in which they are the appropriate Governments so that the unorganised labour is protected against rise in price level.

[*Translation*]

Pollution by IFFCO, Phulpur

2715. SHRI RAM PUJAN PATEL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the pollution caused by the Indian Farmer's Fertilizers Cooperative Limited, (IFFCO) Phulpur has been checked;

(b) if so, when and the names of diseases spread/caused due to pollution by the factory in the villages around Phulpur;

(c) whether a large number of cattle had also died after consuming the polluted water a few years back; and

(d) if so, the action taken to check the recurrence of such incidents?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). Yes, Sir. In pursuance of the instructions of the U. P. Pollution Control Board, the unit has installed air and water pollution control devices in November, 1990, and is complying with the prescribed standards. There is no report with the Government regarding diseases spread or caused due to pollution by the factory in the villages around Phulpur.

(c) and (d). In April 1988, the veterinary

officer of Allahabad reported the death of about twenty cattle in the villages around Phulpur. However, there is no conclusive evidence as to whether the cause of death of these cattle was pollution from IFFCO.

Ban on Use of Loud Speakers

2716. SHRI RAM PUJAN PATEL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the noise pollution is caused by high volume loud speakers;

(b) if so, whether the Union Government propose to put a ban on the use of loud speakers; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Yes, Sir.

(b) and (c). A code of practice for controlling noise from public address systems has been evolved by the Central Pollution Control Board. This includes:-

(1) Licences must be obtained by all parties intending to use loud-speakers or public address system for any occasion.

(2) Public address system and loud speakers should not be used at night between 9P.M. and 6A. M. except in closed premises.

(3) Speakers should be directed at the audience and not away from the audience i. e. not towards the neighbourhood.

(4) Loud-speakers should not be allowed for advertisement and commercial activities.

(5) The permitted strength of the power of the amplifier should be just adequate to cover the audience and noise level beyond the boundary limit of the noise source/premises should not be increased by more than 5 dB (A) above the ambient noise level.

Special Scheme For Women and Children

2717. PROF. RASA SINGH RAWAT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the names of schemes being implemented for the welfare of women and children at present;

(b) the amount spent thereon during the last three years, year-wise and State-wise;

(c) whether there is any special scheme to encourage the participation of voluntary organisations in such schemes; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT (KUMARI MAMATA BANERJEE): (a) to (d). The information is being collected and will be laid on the Table of the House.

Regularisation of Ranjit Nagar, Delhi

2718. SHRI KALKA DASS: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any representation has been received by the Union Government regarding regularisation of Ranjit Nagar, Delhi; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) Matter is under examination by the Government.

[*English*]

Expansion Plan of Kendriya Vidyalayas

2719. SHRIMATI GEETA MUKHERJEE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Kendriya Vidyalaya Sangathan has formulated/is considering any expansion plan;

(b) if so, the details thereof; ; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c). Expansion of Kendriya Vidyalayas depends on the availability of funds, the sponsorship of suitable proposals by the user agencies and administrative considerations.

[*Translation*]

International Youth Year

2720. SHRI TEJ NARAYAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether cooperation of the State Governments and Universities has been sought for the welfare of youths during International Youth Year;